

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CA(CAA)-105(ND)/2017

IN THE MATTER OF:

M/s. R. Systems International Limited

.. PETITIONER

SECTION :

Under Section 230-232

Order delivered on 07.9.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. Mahesh Agarwal, Advocate
Mr. Rajiv Kumar, Advocate

For the Respondents : -

ORDER

Learned Counsel for the petitioner is present. Heard.

Order reserved in 1st motion.

Surjit
07.9.2017


(R. VARADHARAJAN)
MEMBER (JUDICIAL)